

V. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Institute of Petrochemicals Engineering and Technology (CIPET), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1739/18/24]

(ii) (a) Annual Report and Accounts of the Central Institute of Petrochemicals Engineering and Technology (CIPET), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1740/18/24]

(iii) (a) Thirty-second Annual Report and Accounts of the Institute of Pesticide Formulation Technology (IPFT), Gurugram, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1741/18/24]

(iv) (a) Thirty-third Annual Report and Accounts of the Institute of Pesticide Formulation Technology (IPFT), Gurugram, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1742/18/24]

(v) (a) Annual Report and Accounts of the New Delhi Tuberculosis Centre (NDTBC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1743/18/24]

I. **Reports (2022-23 and 2023-24) of CCPA, New Delhi and related papers**

II. **Report and Accounts (2023-24) of NCCF, New Delhi and related papers**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 27 of the Consumer Protection Authority Act, 2019: -

- (i) (a) Annual Report of the Central Consumer Protection Authority (CCPA), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1595/18/24]

(ii) (a) Annual Report of the Central Consumer Protection Authority (CCPA), New Delhi, for the year 2023-24.

- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library. See No. L.T. 1596/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the National Co-operative Consumers' Federation of India Limited (NCCF), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1594/18/24]

- I. **Notifications of the Ministry of Ports, Shipping and Waterways**
- II. **Reports and Accounts (2023-24) of SCILAL, Mumbai; and SCIL, Mumbai and related papers**
- III. **Reports and Accounts (2023-24) of various Port Authorities and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Ports, Shipping and Waterways Notification No. G.S.R. 670(E) ., dated the 29th October, 2024, publishing the Inland Vessels (Central Database and Allied Matters) Rules, 2024, under sub-section (1) of